

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/59/2017
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 4 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI INDUSTRIES LTD & 5 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preetni. S. Anas for Rajagopal & Raghunathan Advocates	Counsel for Respondents	Preetni
2)	K.S. Ravi Chandran P.C.S M.K. PREETHA. for KSR & CO.	Counsel for Petitioner	M.K. Preetha

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the main CP and Counsel for the Petitioner is directed to send private notice to R7 and file proof of service on the next date of hearing. Put up on 13.12.2017 at 10.30 A.M.

—Sd—
MEMBER (JUDICIAL)